

Annexure 3

Name of the corporate debtor: Rajesh Business and Leisure Hotels Private Limited Date of commencement of CIRP: 20th April 2022;

List of creditors as on: 11th May 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl. No | Name of creditor | ID No. | Details of claims received | | Details of claims admitted | | | | | Amount of claim | Amount of any mutual dues that may be set off | Amount of claim not admitted | Amount of claim under verification (Rs.) | Remarks | |
|--------|---------------------|--------|----------------------------|----------------------|--------------------------------|-----------------|-------------------------------------|-----------------------------|-----------------------|-----------------|---|------------------------------|--|-----------|--------------------------|
| | | | Date of receipt | Amount claimed (Rs.) | Amount of claim admitted (Rs.) | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether Related Party | | | | | | % of voting share in CoC |
| 1. | ICICI Bank Limited | | 04-05-2022 | 3,31,48,79,901 | 3,31,23,84,882 | Financial | 3,31,23,84,882 | | No | 52.51% | | | | 24,95,019 | |
| 2. | Bank of Baroda | | 29-04-2022 | 1,61,62,12,376 | 1,61,28,26,929 | Financial | 1,61,28,26,929 | | No | 25.57% | | | | 33,85,447 | |
| 3. | Union Bank of India | | 04-05-2022 | 1,38,43,47,080 | 1,38,30,71,780 | Financial | 1,38,30,71,780 | | No | 21.92% | | | | 12,75,300 | |

Security Structure for secured Financial Creditors:

| # | Name | Security |
|---|---------------------|---|
| 1 | ICICI Bank Limited | <ul style="list-style-type: none"> ▪ First pari passu security interest on all the movable and immovable assets of the Borrower (including freehold land), both present and future ▪ First pari passu security interest over DSRA ▪ First pari passu security interest over Escrow Account ▪ First pari passu security interest on the Borrower rights , titles and interests in all project documents / contracts / licenses including insurance contracts in favour of the Borrower |
| 2 | Bank of Baroda | |
| 3 | Union Bank of India | |

| # | Name | Security |
|---|------|---|
| | | <ul style="list-style-type: none"> ▪ First Pari Passu charge on office building located at R B House, MIDC Cross Road B, Off Andheri Kurla Road, JB Nagar, Andher East, Mumbai owned by Rajesh Estates and Nirman Pvt. Ltd. ▪ First Pari Passu Charge on 8 windmills of M/S Rajesh Construction Company Pvt. Ltd. located at Jaisalmer, Chitradurga, Karnataka, Sangli, Dhule and Nandurbar ▪ First Pari Passu Charge on cash flow of 8 windmills owned by Rajesh Construction Company Pvt. Ltd. ▪ Pledge over 30% shares held by Rajesh Hospitality Pvt. Ltd. and Rajesh Lifespaces Pvt. Ltd. ▪ Pledge over 15% shares held by Rajesh Patel and Harish Patel each in Rajesh Hospitality Pvt. Ltd. ▪ Corporate Guarantee of Rajesh Hospitality Pvt. Ltd., Rajesh Infracon Private Limited, Rajesh Construction Company Private Limited ▪ Corporate Guarantee of Rajesh Estates and Nirman Pvt Ltd and PG of Mr Rajesh Patel, Mr Harish Patel, and Mr Priyal Patel ▪ Non-Disposal Undertaking by Rajesh Hospitality Pvt. Ltd. over shares of Corporate Debtor ▪ Non-Disposal Undertaking by Rajesh Infracon over shares of Rajesh Hospitality Pvt. Ltd. |